

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 675 of 2019 in Cont.A 6 of 2019 in CP 17 of 2016 With
Cont.A 6 of 2019
IA 33 of 2017
IA 412 of 2018
IA 756 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2021**

Name of the Company: Bhupendra Patel & Ors
V/s
Hotel Oasis (Surat) Pvt Ltd & Ors

Section: IA For Rejection of Cont.Petition/425/Rule 11 of NCLT Rules 2016/IA for
Directions

ORDER

Learned Counsel for both parties appeared.

In view of one of the sitting Member, NCLT Delhi Bench Mr. Mohd. Sharief Tariq passed away yesterday due to Covid-19, this Bench along with all employees expressed our deep condolence for departed soul.

As a ~~matter~~^{mark} of respect ~~to~~ Hon'ble Member Mr. Mohd. Sharief Tariq, we adjourned matter to 03.05.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

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(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of April, 2021